<u>Assembly Business</u> Starred Assembly Question No. *36

From

The Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

Chandigarh.

To

The Secretary,

Haryana Vidhan Sabha,

Chandigarh.

Memo No. PRC/2022/ 15387

Dated: 708 2022

Subject :-

Starred Assembly Question No. 36 asked by Smt. Shalley Chaudhry,

M.L.A.

Please find enclosed 165 copies of Reply (both in English and Hindi) reply to the Starred Assembly Question No. 36 asked by Smt. Shalley Chaudhry, M.L.A.. This question is listed on 09.08.2022.

DA: As above.

Superintendent,
for Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department,
Chandigarh

Endst. No. PRC/2022/ 5388-96

Dated: 708/2022

Copies of above reply (as mentioned against each are forwarded to the following for information and necessary action please:-

1	The Private Secretary to Chief Minister, Haryana, Chandigarh	15 Copies
2	The Private Secretary to Development & Panchayats Minister,	10 Copies
	Haryana, Chandigarh	
3	The Chief Secretary to Government of Haryana (Pol .Branch).	6 Copies
4	The Secretary to Governor of Haryana, Chandigarh	2 Copies
5	The Private Secretary to Chief Secretary to Haryana, Chandigarh	1 Copy
6	The Director, Public Relation Department, Haryana, Chandigarh	5 Copies
7	The Private Secretary to Additional Chief Secretary to Government of	1 Copy
	Haryana, Development & Panchayats Department	
(8)	The Deputy Director Legal, Development & Panchayats Department	1 Copy
9	PA to Director General, Development & Panchayats Department	1 Copy
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DA: As above.

for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

To Construct Community Centre

*36 Smt. SHALLEY CHAUDHRY (Nariangarh):

Will the **Development and Panchayats Minister** be pleased to state that:-

- a) whether it is a fact that there is no community centre for scheduled castes in any of the village of Naraingarh Assembly Constituency for organizing their religious programmes; and
- b) if so, whether there is any proposal under consideration of the Government to construct community centre for scheduled castes in the abovesaid villages togetherwith the details thereof?

DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER

- a) No sir, community centres existing in villages of Naraingarh Assembly Constituency can be used by any community for organizing their social/religious programmes.
- b) There is no proposal under consideration of the Government to construct community centres for scheduled castes only in the abovesaid villages.

सामुदायिक भवन का निर्माण

*36 श्रीमती शैली चौधरी (नारायणगढ़) :

क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि :-

- (क) क्या यह तथ्य है कि नारायणगढ़ विधान सभा निर्वाचनक्षेत्र के किसी गांव में भी अनुसूचित जातियों के लिए धार्मिक कार्यक्रम आयोजित करने के लिए कोई सामुदायिक केन्द्र नहीं है; तथा
- (ख) यदि हां, तो उपरोक्त गांवो में अनुसूचित जातियों के लिये सामुदायिक केन्द्र का निर्माण करने का कोई प्रस्ताव सरकार के विचाराधीन है तथा उसका ब्यौरा क्या है ?

देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

- (क) नहीं श्रीमान् जी, नारायणगढ़ विधान सभा निर्वाचनक्षेत्र के गाँवों में स्थित सामुदायिक केन्द्रों को किसी भी वर्ग द्वारा अपने किसी भी सामाजिक / धार्मिक कार्यक्रमों के लिये प्रयोग किया जा सकता है।
- (ख) उपरोक्त गाँवों में केवल अनुसूचित जाति के लिए सामुदायिक केन्द्रों के निर्माण का कोई प्रस्ताव सरकार के विचाराधीन नहीं है।